

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4025

ANSWERED ON:13.08.2015

Speed Breakers

Shiyal Dr. Bharati Dhirubhai

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the criteria fixed by the Government for constructing speed breakers on national highways;
- (b) whether the Government is aware that the number of speed breakers is more on some NHs in the country including National Highway 8E which connects Bhavnagar and Somnath ; and
- (c) if so, the reasons therefor and the responsibility of the concerned officers in this regard?

Answer

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

(a) to (c) As per the extant policy of the Ministry, construction of speed breakers is not allowed on National Highways as these defeat the basic objective of providing an obstruction free high speed facility apart from being a safety hazard. Accordingly, suitable actions for removal of unauthorized speed breakers are initiated whenever such instances come to the notice of implementing agencies. However, in respect of National Highway sections passing through villages/towns, congested or accident prone locations, near schools etc. safety of local residents is ensured by other measures like provision of rumble strips, pedestrian guard railings, zebra crossings, pedestrian crossing signs and retro-reflective indicators.
